

HIGH COURT OF JAMMU AND KASHMIR

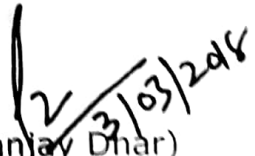
(Office of the Registrar General at Jammu)

ORDER

No. 1606 Dated : 03-03-2018

Smt. Satya Koul Wd/O: Late Shri Sunny Koul, Ex-System Assistant, e-Courts R/O: Quarter No. 16, Block – 3, Lane No. 1, Jagti Township, Nagrota, Jammu, is temporarily appointed as Orderly in the High Court of J&K, on compassionate grounds under SRO 43 of 1994, the Jammu and Kashmir (Compassionate Appointment) Rules, 1994, in the grade of Rs. PB1S- 4440-7440 with Grade Pay of Rs. 1300/- against the available vacancy and is posted in the High Court wing, Jammu.

By order;


(Sanjay Dhar)
Registrar General

No: 60334-44/N6 Dated 03-03-2018

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan
4. Secretary to Hon'ble Mr. Justice M. K. Hanjura
...for placing before His Lordship for kind information.
5. Registrar Vigilance, High Court of J&K, Jammu, for information.
6. Registrar Judicial, High Court wing, Jammu/Srinagar, for information and necessary action.
7. Central Project Coordinator, e-Courts, High Court of J&K, Jammu with the request to upload the same on the website.
8. Chief Accounts Officer, High Court Main wing, Jammu
9. Accounts Officer, High Court wing, Jammu, for information and necessary action.
10. Smt. Satya Koul Wd/o: Late Shri Sunny Koul, R/O: Quarter No. 16, Block – 3, Lane No. 1, Jagti Township, Nagrota, Jammu
For information and immediate compliance.


Registrar General